NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 11/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd. V/s.

M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

SIGNATURE DESIGNATION NAME 1 KAMAL AGRAVAL CA-AR. Pehnan 2. Sanjay L. Mali Managard L&T) S. No.

Order CA No. 11/58,59/CLB/MB/MAH/2014

At the request of the parties, list this matter for hearing on 15.11.2016.

sd/-B.S.V. PRAKASH KUMAK Member (Judicial)